

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(CAA) No.395 /KB/ 2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Orient Papers & Industries Ltd & Anr		
Under Section	<u>230-232</u>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. BN. Sena. Adv.

Mr. T. Khatun. Adv.

Petitioner

T. Khatun
11/10.

12/10

DK Meena

Asstt. Dir.
Dr R.D. (ER)

fany

ORDER

Ld. Counsel for the petitioners and Mr. D.K.Meena, Asstt. Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Central Government made a request for time for filing reply. Two weeks' time is granted for filing reply with a copy in advance to the petitioner.

List on 08/11/2017.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)